

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**LOK SABHA  
STARRED QUESTION NO. †\*122**

**TO BE ANSWERED ON THE 25<sup>TH</sup> JULY, 2017 / SHRAVANA 3, 1939 (SAKA)**

**CRIME AGAINST WOMEN CELL**

**†\*122. SHRI KAUSHAL KISHORE:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**(a) whether it is a fact that male officers viz. Sub Inspectors (SIs)/Assistant Sub Inspectors (ASIs) have been or are being posted in the Crime Against Women Cell in Delhi dealing with cases of harassment of women by their husband's family and if so, the details thereof and the reasons therefor;**

**(b) whether it has come to the notice of the Government that male ASIs/SIs reportedly side with the family of the husband during hearing in such cases;**

**(c) if so, the details thereof;**

**(d) whether the Government has received any complaints seeking removal of male ASIs/SIs and posting of only women ASIs/SIs in the Cell; and**

**(e) if so, the details thereof and the action taken by the Government in this regard?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI HANSRAJ GANGARAM AHIR)**

**(a) to (e): A statement is laid on the Table of the House.**

**STATEMENT IN REPLY TO THE LOK SABHA STARRED QUESTION NO. \*122 FOR**

**25.07.2017**

**(a): Delhi Police has reported that investigation of cases of harassment of women by husband and in-laws are generally conducted by female investigating officers in Crime Against Women (CAW) Cells of Delhi Police. However, due to the shortage of female investigating officers in Crime Against Women Cells of Delhi Police, investigation of cases are also conducted by gender sensitized male investigating officers under the close supervision of female Inspector/in charge of CAW Cells. Total number of cases of harassment of women by husband & in-laws investigated during last two years and current year (upto 30.06.2017) and number of cases investigated by male investigation officers are as under:**

| <b>Year</b>                   | <b>Total number of cases of harassment of women by husband &amp; in-laws investigated by CAW Cell of Delhi Police</b> | <b>Number of such cases investigated by male investigating officer</b> |
|-------------------------------|---|--|
| <b>2015</b>                   | <b>162</b>  | <b>94</b>  |
| <b>2016</b>                   | <b>239</b>  | <b>126</b>   |
| <b>2017 (upto 30.06.2017)</b> | <b>79</b>   | <b>35</b>  |

**(b) and (c): No such incident has reportedly come to the notice of Delhi Police.**

**(d) and (e): No written complaint for removal/changing of male investigating officers at CAW Cells has been received by Delhi Police during last two years and current year (upto 30.06.2017). However, in all the 10 cases of verbal requests for change of male investigating officers received by Delhi Police, the investigating officers were changed.**

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